

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **03.10.2024** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 978/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2
2.	IA No. 992/2024 (To Adv. Hg.) in Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Mumbai rep by Dr. Maharudra A. Kumbhar Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag Mr.Siddharth Ranade For Caveator
3.	IA No. 993/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1/ For Caveator M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
4.	IA No. 995/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag For Caveator M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2

5.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag For Caveator
6.	IA No. 994/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & Anr. WITH	Mr. Dwarakesh Prabhakaran	M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2
7.	IA No. 996/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & Anr.	Mr. Dwarakesh Prabhakaran	
8.	IA No. 921/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
9.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919 & 997/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
10.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
11.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 2830-2831/2020 & IA No. 3019-3020/2020) (For Condone Delay) in TA (AT) No. 254-255/2021 (CA (AT) (Ins) No. 1048-1049/2020 For Stay IA No. 2826-2827/2020 For Exemption IA No. 2828-2829/2020	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors.	Ms. Dhanya Deekshitha	Mr. K Moorthy- R1 M/s Pass Associates R2
13.	IA No. 344/2022 (For Condone Delay) In Comp App (AT) (CH) No.30/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr.C Umashankar	Mr. B Ramana Kumar- R2
14.	IA No. 923/2022 (To implead) & IA No. 1000/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr	Mr. B Dhanaraj Ms. Pavithra K	Ms. Deepika Murali- R1 Mr. TK Bhaskar- R2
15.	Comp App (AT) (CH) (Ins) No.199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd. WITH	Mr. Udayarika Rangarajan	Mr. G Kalyan Jhabakh
16.	IA No. 453/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
17.	IA No.131/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) 36/2023 For Stay IA No.132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund CommissionerII, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu

18.	IA No. 520/2024 (To Implead) in Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs Mr. A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia Mr. Avinash Krishnan Ravi (For Impleadment)
19.	IA No.152/2024 (For Condone Delay), IA No.154/2024 (For Additional docs.) & IA No.261/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No.153/2024 For Intervention IA No. 998/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasenan	Mr.T Ravichandran Mr. K Sundar (For Impleadment)
20.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Mr. Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Pranava Charan- R2
21.	Comp App (AT) (CH) (Ins) No. 302/2024 For Condone Delay IA No. 802/2024 Delay in refiling IA No. 803/2024	Mr. Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt. Ltd. Vs Mr. B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt. Ltd. & Anr.	Mr. P Elayarajkumar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No.373/2022 For Stay IA No.876 /2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects, Chennai Pvt. Ltd. & Anr.	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah

23.	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani
24.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel & 2 Ors.	Mr. S Ajesh Kumar	Ms. Poornima Hatti- R1
25.	CA (AT) (CH) (Ins) No. 12/2024 For Exemption IA No. 49/2024 For Stay IA No. 48/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd VS M/s. Span Engineers & 2 Ors	Ms. Niranjana Pandian	M/s Legalserve & Associates- R1 Mr. TK Bhaskar- R3
26.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs M/s Compar Estates and Agencies Pvt. Ltd.	M/s. Shivakumar & Suresh	Mr.CV Shailendran
27.	Comp App AT) (CH) (Ins) No. 159/2024 For Stay IA No. 426/2024	Excel Commosale Pvt. Ltd. & 2 Ors. Vs Mr. Kurrapati Singarayya Chowdary & Anr. WITH	Mr. D Narendar Naik	Ms. Mumaneni Vazra Laxmi- R1
28.	Comp App AT) (CH) (Ins) No. 160/2024 For Exemption IA No. 427/2024 For Stay IA No. 428/2024	Gaurang Bhartia & Anr. Vs Mr. Kurapati Singarayya Chowdary, RP of M/s Circar Jute Mills Pvt. Ltd.	Mr. Ramaswamy Meyyappan	Ms. Mumaneni Vazra Laxmi
29.	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024	Amit Prasad Dixit & 8 Ors. Vs CS Anuradha Bisani, Liquidator WITH	Ms. Pratiksha Sharma	Ms. CS Anyradha Bisani
30.	Comp App (AT) (CH) (Ins) No. 268/2024 For Stay IA No. 718/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator, CS Anuradha Bisani, M/s Lanco Infratech Ltd.	Ms. Pratiksha Sharma	Ms. CS Anyradha Bisani

31.	Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024	Bhalakh Realtors Pvt. Ltd. & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & Anr.	M/s Arva Merchant	Mr. Kaushik N Sharma- R2
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
33.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar, PCS	Mr.Ramasubramai am Raja- R1 Mr. J Manivannan R2
34.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar, PCS- R1 Mr. Ramasubramania m R2
35.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr	Mr.Ramasubramani am Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS R2
36.	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju, Suspended Managing Director & Shareholder of Subhashri Bio Energies Pvt. Ltd. Vs Indian Overseas Bank & 2 Ors.	Mr. J Vinoth	Ms. Ananda Gomathy- R1

37.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr Vs Finorchem Ltd	Mr. K. Ramu & R. Vishnu	Mr. Ravi Rajagopalan
38.	Comp App (AT) (CH) No. 8/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi - R1-R3
39.	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
40.	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 For Exemption IA No.359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors.	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
41.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt. Ltd. & 2 Ors Vs. District Collector, Dindigul & 4 Ors.	Ms. A. Vidya	Mr. S Senthilvel R4
42.	Comp App (AT) (CH) (Ins) No. 232/2022 Urgent Hearing IA No.87/2023 For Directions IA No. 601/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire Mr. U Vijay Metha	Mr.S.Sathyanaraya nan
43.	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Rep by Asst. General Manager, Stressed Asset Management Branch, Chennai Vs Nathella Sampath Chetty & Co	Mr.Chandrasekaran	
44.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates-R2 & R3

45.	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No. 547/2023 Status Report IA No. 649/2023 For Directions IA No. 991/2024	Suresh Elangovan Vs Union Bank of India & Anr	Mr.Rama Subramaniam Raja	Mr. Varun Srinivasan- R1
46.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas & 3 Ors.	Mr. Zoheb Hossain	Mr. Anirudh Krishnan- R1 Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4
47.	Comp App (AT) (CH) (Ins) No. 369/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd.	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisani
		WITH		
48.	Comp App (AT) (CH) (Ins) No. 456/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisani
		WITH		
49.	Comp App (AT) (CH) (Ins) No. 457/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisani
50.	Comp App (AT) (CH) (Ins) No. 435/2023 Urgent listing IA No. 1338/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner, Employee Provident Fund Organisation Vs M/s. Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
51.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors	Mr. Santosh Ukkur	Mr.T Ravichandran- R1 Mr.T Sundar Rajan R2 Mr. K Surendar and Chenthoori Pugazhendhi- R3

52.	Comp App (AT) (CH) (Ins) No. 64/2024 Urgent Hearing IA No.191/2024	Sri Venkatesa Fabrics Ltd. Rep by its Managing Director Mr. GR Harshavardhan Vs Behin Gnanaraj, Proprietor of M/s B COTS	Mr. R Vidhya Shankar	Mr. G Vairava Subramanian
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02.00 PM

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sriram Venkatavaradan	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R3-R6 Mr. C Vigneswaran-R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar R10
54.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran-R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan R10
55.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr.NP Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10

56.	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr.AR Ramanathan- R1 Mr. Gowtham Kumar R2, R3, R5 & R6 Mr.NP Vijaykumar R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
57.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr.NP Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in